

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2038 OF 2011

RAVIRALA LAXMAIAH Appellant (s)

VERSUS

STATE OF A.P. Respondent(s)

Date: 23/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s) Dr.Aman Hingorani, Adv.
Ms.Swati Sumbly, Adv.
Ms.Suveni Banerjee, Adv.

For Respondent(s) Mr.Gagandeep Sharma, Adv.
Mr. D. Mahesh Babu, A.O.R.(Not Present)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Satish K.Yadav)
Court Master

(M.S.Negi)
Court Master

Book Cited:

1. (2010) 1 SCC (Cr1.) 1322